NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP (IB) No.	-	Hearing	Rule 6 of	Emerson network power India Pvt.Ltd
22/BB/ 17			IB	Vs.Tulip Data centre services Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
(Alohe Modappa 9845493943	Corporate Applican	t Slole Pladappa

ORDER

Counsel for petitioner is present. He has not furnished information as directed by this Tribunal dated 14/8/2017. Again he requested some more time to file necessary information as directed earlier. List it on 21/09/2017

MEMBER(J)

MEMBER(T)